## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: TCP/19/2016

I MILLION I LOUISMAN

NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others

NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7

others

UNDER SECTION : 397/398, 402 & 111

S.No. Name (in Capital) Represented by Signature

f. N.R.R. BRUNNOTOKOJA

25. KACIMUTHU R, to RT

Polingestur

## **ORDER**

Counsels of both the parties are present and submitted that the settlement talks are in progress and prayed for time. Put up on **06.10.2017** at **10.30** A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk